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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION :  
PETITION NUMBER : TCP/126/2016  
NAME OF THE PETITIONER(S) : K. Sivaprakasam & 7 others  
NAME OF THE RESPONDENT(S) : M/s SKN Boarding & Lodging Pvt. Ltd. & 12 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	Privadarshini N Keejithi Krishna for TK Bhaskar	Counsel for Petitioners	

**ORDER**

Counsel for petitioner present and submitted that there is an appeal pending before the NCLAT against the order passed in the CP dated 06 July 2017. She prayed time to submit the status of the appeal. Time extended at request. Put up on 04.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

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